

Single Bench

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP(IB) NO.356/KB/2017

**CORAM: Hon'ble Member (J) Ms. Manorama Kumari**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 7<sup>th</sup> August, 2017, 10.30 A.M**

Name of the Company		Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast Pvt Ltd	
Under Section		8 & 9 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

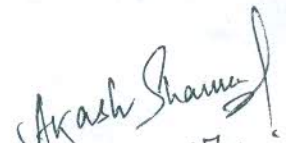
1. MANJU BHUTERIA, Adv.
2. ARITRA BASU, Adv.
3. SONIA SHARMA, Adv.
4. UTTAM SHARMA, Adv.

for the  
Operational  
Creditors.

  
7.8.17

1. AKHILESH K.V. SHRIVASTAVA, ADV.
2. AKASH SHARMA, Pr. CS

Intervening  
applicant  
on behalf of  
Powers International  
(P) Ltd.

  
7.8.17

07.08.2017 – C.P. (IB) No. 356 / KB / 2017 – Jai Balaji Industries Ltd. –Versus-  
Jai Venkatesh Concast Pvt. Ltd.

ORDER

Ld. Lawyers on behalf of the Operational Creditor as well as intervener is present.

Intervener appeared and served the copy upon the Operational Creditor.  
Objection / Intervener petition is not yet on record as such it is not possible to hear the matter.

Fixed on 9<sup>th</sup> of August, 2017.

  
(MANORAMA KUMARI)  
MEMBER (J)